

Through Fax

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish
Registrar(Administration)
High Court of Jharkhand
Ranchi.

File No. XIX(I)/5/2016-17/Apptt.
Letter No. _____/Apptt.
Date. _____

To

The Principal District & Sessions Judge,
Simdega, Koderma, Jamtara, Pakur, Sahibganj,
Bokaro, Deoghar, Khunti and Jamshedpur.

Sub: - Nomination of Registrar-cum-Judge Incharge from the aforesaid 09 (nine) Judgeships for attending one day's training programme on use of Video Conferencing facilities, through Desktop VC, which is scheduled to be held on 25th November, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate Registrar-cum-Judge Incharge of Your Judgeship for attending one day's training programme on use of Video Conferencing facilities, through Desktop VC, which is scheduled to be held on 25th November, 2017 at Judicial Academy Jharkhand, Ranchi.

Further, I am to inform that the arrangement for stay of outstation participants have been made in Hostels of the Judicial Academy, Dhurwa, Ranchi from the evening of 24th November till the evening of 25th November, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training at the rate of Rs. 365/- per day. For other officers not staying in the hostel to pay mess charges @ of Rs. 194 per day. Cash receipts of the amount received will be given to the officers by the staff designate.

You are, therefore, requested to inform the concerned Officer accordingly.

Yours faithfully

Sd/- **R.K.Vaish**

Registrar (Administration)

Memo No. 4493 /Apptt.

Dated Ranchi the 05/10/2017

Copy forwarded to the D.R.-cum-PS to Hon'ble Mr. Justice Madan B. Lokur, e-mail id - akspc26@gmail.com / the Director, Judicial Academy Jharkhand, Ranchi with reference to his letter no. 695/JAJ dated 04.10.2017 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project for getting uploaded the letter on this Court's website / Officers concerned for information and needful.


05.10.17
Registrar (Administration)